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Title: Introduction of the Constitution (Scheduled Tribes) Order (Amendment) Bill, 2011.

MADAM SPEAKER: Item No.10 – Shri V. Kishore Chandra Deo

THE MINISTER OF TRIBAL AFFAIRS AND MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO): I beg to move for leave to introduce a Bill to amend the Constitution (Scheduled Tribes) Order, 1950 to modify the list of Scheduled Tribes in the States of Manipur and Arunachal Pradesh.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Constitution (Scheduled Tribes) Order, 1950 to modify the list of Scheduled Tribes in the States of Manipur and Arunachal Pradesh."

*The motion was adopted.*

SHRI V. KISHORE CHANDRA DEO: I introduce the Bill.

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